

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:703
ANSWERED ON:08.07.2009
PESTICIDES IN BOTTLED DRINKING WATER
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken the matter of presence of pesticides residues in bottled drinking water of various brands seriously;
- (b) if so, the details thereof;
- (c) whether the Bureau of Indian Standards proposes to change the norms for testing; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) & (b) The standards for packaged drinking water have been prescribed under item A.33 of Appendix B of PFA Rules, 1955 wherein limits for pesticides have also been laid. There is a mandatory provision that no person shall manufacture, sell or exhibit for sale packaged drinking water except under BIS Certification mark so as to regulate the quality control of packaged drinking water.

(c) & (d) As per information made available by Bureau of Indian Standards (BIS), there is no proposal under consideration by the Drinks and Carbonated Beverages Sectional Committee, FAD 14 of Bureau of Indian Standards to change the norms for testing pesticide residues in bottled drinking water at present.